

{see paragraph C.13. (vi) of Section-C of Master Circular}

[A.P. (DIR Series) Circular No.2 dated July 9, 2004]

Statement of Gold Imported during the month ended.....

Name of the Bank:

Date of Statement:

	Number of Transactions		Value of Gold Imported			
	EOU/SEZ	Nom. Agency/ Bank	(USD million)		(Rs.Crore)	
			EOU/SEZ	Nom. Agency	EOU/SEZ	Nom. Agency Bank
Gold						
(i) Delivery Against Payment Basis						
(ii) Suppliers' Credit Basis						
(iii) Consignment Basis						
(iv) Unfixed Price Basis						

Note:

1. Full details of transactions may be provided in cases where the number of transactions in respect of a single importer exceeds ten transactions in a month or the aggregate value of imports exceeds US Dollar 50 million.
2. Details of EOUs/Units in SEZ and Nominated Agencies should be given separately.